- (xvi) Ministry has delegated powers to Regional Officers of MoRTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
- (xvii) Ministry had issued guidelines vide O.M. dated 14.01.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.
- (xviii) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States/UTs.
- (xix) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (xx) Ministry of Road Transport and Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.
- (xxi) Free Eye Check-up Camp and distribution of eye glasses is conducted for truck/bus drivers operating on NH.
- (xxii) Capacity building through training of NHAI field staff /Concessionaires/ Contractors/Consultants engaged in NHAI project works throughout India.
- (xxiii) Facilities such as Foot Over Bridges and underpasses are being provided wherever required, for safe crossing of pedestrians and other road users.
- (xxiv) Removal of Liquor Shops as per directions of Hon'ble Supreme Court *vide* circular of F. No. RW/NH-33044/309/2016/S&R dated 06.04.2017 and 01.06.2017.

Financial support for road accident victims

†832. SHRI HARNATH SINGH YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any provision for insurance or any other financial support by NHAI or toll collection companies to the families of the deceased or those seriously injured in the accidents on National Highways;
 - (b) if so, the details thereof;

[†] Original notice of the question was received in Hindi.

- (c) if not, whether Government will consider providing relief to the families of victims, in future; and
- (d) whether Government is aware of continuous increase in the number of deaths in the accidents on National Highways in Uttar Pradesh during last three years, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) No Sir. No such proposal is under consideration.

(d) As per "Road Accidents in India 2017" which is prepared based on data furnished by the States and UTs the total number of killed on National Highways in Uttar Pradesh during the last three calendar years are as under:-

Years	Total number of persons killed in
	Uttar Pradesh on National Highways
2015	7773
2016	7469
2017	7946

Reducing road accidents

- 833. SHRI HARNATH SINGH YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) the details of road accidents including persons injured/deaths in the country during last three years till date, State/Year-wise;
 - (b) the reasons for increase in number of accidents in the country;
- (c) whether Government has taken any measures to check the road accidents and if so, the details thereof;
- (d) the steps taken by Government to tackle the road accidents and the compensation paid by Government; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) As per information received from all States/UTs total number of accidents and the total number of persons killed and injured in road accidents in the country during the last three calendar years i.e. 2015 to 2017 are given at below:-